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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 4454/2020 & CM APPL. 16045/2020

DELHI INTERNATIONAL AIRPORT LIMITED Petitioner Through: Mr.Ankur Mishra, Advocate

versus

UNION OF INDIA THROUGH

MINISTRY OF HOME AFFAIRS & ORS. Respondents

Through: Mr.Tarveen Singh Nanda &

Mr. Ankur Mishra, for R-3/Delhi

Cantonment Board.

Mr. Digvijay Rai & Mr. Aman Yadav, Advocates for R-4/Airports

Authority of India.

% ORDER 23.12.2020

The proceedings in the matter have been conducted through video conferencing.

The Hon'ble Division Bench (Coram: Hon'ble the Chief Justice and Hon'ble Mr.Justice Prateek Jalan) could not assemble today.

List on 3rd March, 2021.

BY ORDER

(COURT MASTER)

DECEMBER 23, 2020

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